

Email.

Office of the Chairman (District & Sessions Judge), District Legal
Services Authority, Kangra at Dharamshala

No. 16/CHA/DLSA/Minutes/DSL/2021 597
Dated: 05/08/2021 -605

OFFICE ORDER/CORRIGENDUM

In continuation/partial modification of office order No. 16/
CHA /DLSA/Minutes/DSL/2021/128-136 dated 27/03/2021, Ms.
Gurpreet, Sh. Rohit Sharma, & Sh. Akhil Sharma, Bail & Remand
Counsel(s) of Ld. Sessions/Additional Sessions & POCSO Courts,
henceforth will also perform the duty of Remand Counsel(s) in Courts of
Executive Magistrate Dharamshala as per duty roster dated 27/03/2021.

Sh. Anuj Soni, Sh. Vineet Singh & Sh. Ankush Kumar, Bail
& Remand Counsel(s) will stop performing duty of Remand Counsel(s)
in courts of Executive Magistrate Dharamshala forthwith.

Chairman (District & Sessions Judge),
District Legal Services Authority,
Kangra at Dharamshala.
Phone/fax: 01892-222370
Email: cha-dlsa-kan-hp@gov.in

Endst: No. 597-605 Dated: 05/08/2021

Copy forwarded to:-

- 01 The Ld. Member Secretary, H.P. State Legal Services
Authority, Shimla w.r.t. to this office order No. 16/CHA/DLSA /
Minutes/DSL/2021/128-136 date 27/03/2021 for information,
please.
- 02 The Ld. Sessions Judge, Kangra at Dharamshala, Ld. ASJ-
I, II, III & Special Judge, POCSO Court, Kangra at Dharamshala for
information, please.
- 03 The Ld. CJM & JMICS of Dharamshala for information,
necessary action, please.
- 04 The Executive Magistrate, Dharamshala for information &
necessary action, please.
- 05 The Assistant programmer, District Courts Dharamshala
with direction to upload the same on the website of District Courts
Dharamshala.

06 All the Bail & Remand Counsel(s) of Dharamshala for information & necessary action forthwith.

07 The Senior Assistant of this office for information & necessary action.

08 Notice Board of this Authority.

09 Guard file.

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